

Name of the Corporate debtor: Bombay Infrastructure India Limited
Date of commencement of CIRP: 02nd August 2023
List of creditors as on: 25 January 2026

List of Operational creditors (Government Dues)														
Sr	Name of Creditor	Details of claim received		Details of claim admitted								Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off			
1	CGST and C Excise, Mumbai West (GST)	31-10-2023	63,65,84,379.00	25,21,04,674.00	Unsecured Operational Government Claim	-	-	-	-	-	-	1,00,000.00	38,43,79,705.00	Amount not admitted because it is a penalty imposed on the promoter and not the Corporate Debtor. Further, amount kept under verification due to the non-submission of detailed interest calculations and supporting documents relating to GST liability, including assessment orders or similar records.
	Total		63,65,84,379.00	25,21,04,674.00								1,00,000.00	38,43,79,705.00	

Sd/-
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